

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-6326-JK (LD) of 2026

DATED:- 19 - 05 - 2026

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

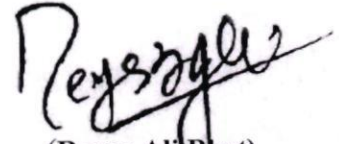
Commissioner/Secretary to Government

No:-LAW-OIC/5/2026

Dated:- 19- 05 - 2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No:- 6326-JK(LD) of 2026 dated 19.05.2026.

Sr. No.	Titled	OIC
1	O.A No. 217/2025 titled Deepak Kaul Versus Union Territory of J&K and others.	Sh. Rajesh Kumar Agastam, Chief Engineer Public Works (R&B) Department Jammu,
2	WP(C) No.580/2025 titled Nazam Din & Ors Vs U.T. OF J&K & others.	Er. Gh. Mohd Sheikh, Executive Engineer, PMGSY Division, Ramban,
3	OA No. 176/2026 titled Rajinder Chopra & Ors. Versus Union Territory of Jammu & Kashmir & others.	Sh. Purshotam Kumar, Chief Engineer, PMGSY Jammu,
4	OA No. 1038/2025 titled Gurbachan Singh Versus UT of J&K and others.	Sh. Mohib Ali Bukhari, Under Secretary,
5	O.A. No. 791/2023 titled Aijaz Ahmad Khoru and Another V/s UT of J&K & Others.	Sh.Tatheer Manzoor, Superintending Engineer PW(R&B) Circle Srinagar
6	WP(c) No. 629/2025 titled Kishori Lal Vs Union Territory of Jammu and Kashmir and others.	Sh. Gh. Mohd. Sheikh, Executive Engineer, PMGSY Division Ramban,
7	O.A No. 1130/2022 titled Wali Mohammad Teli Vs Union Territory of Jammu and Kashmir and others.	Sh. Mohd. Ismail Chechi, Executive Engineer, Mechanical & Hospital Division Baramulla
8	WP(C) No. 748/2024 titled Shamim Ahmed & Anr Vs. UT OF J&K & Ors.	Sh. Mohd Iqbal Ganai, age 52 Years S/o Sh Abdul Rahim Ganai R/o Devsar Kulgam
9	WP(C) No.1910/ 2025 titled Raj Kumar Vs Union Territory of Jammu and Kashmir and others	Sh. Sunil Kumar Thusoo, Executive Engineer Public Works (R&B) Division Udhampur

Reyazul

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